

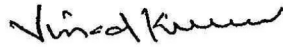
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

TIS HAZARI COURTS COMPLEX: DELHI

CIRCULAR

It has been brought to the notice of the undersigned that some of the cases allocated to the courts functioning under the jurisdiction of Central & West District are not registered in Case Information System (CIS) and are reflecting as unregistered/under objection on National Judicial Data Grid (NJDG web portal).

Considering the above and to ensure updated data of cases on the NJDG, all the Judicial Officers posted in the Central & West District are requested to direct the staff concerned of their respective court to register all unregistered or under objection cases (after removal of objections) within five days positively to enable the office to achieve the zero target.



(Vinod Kumar)

Principal District & Sessions Judge (West)
Tis Hazari Courts, Delhi



(Narottam Kaushal)

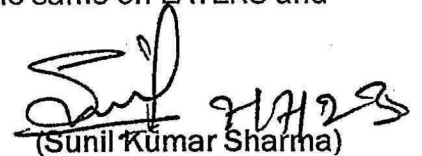
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 25239-25479 /Comp. Br./CIS/F.No.(136)/THC

Date 08 JUL 2023

Copy forwarded for information and necessary action to:

1. All the Ld. Judicial Officers posted in Central & West District, Tis Hazari Courts, Delhi.
2. Sh. Pawan Kumar Jain, Ld. Chairman (IT & Digitization Cell), Tis Hazari Courts, Delhi.
3. Ld. Officer In-Charge, I.T. Cell, Filing Section & Facilitation Centre, Tis Hazari Courts, Delhi.
4. Admn. Officer (Judl.), Computer Branch, Judicial Branch (Central/West District), Tis Hazari Courts Complex, Delhi.
5. Dealing Official, R&I Branch (LAYERS) & Website to upload the same on LAYERS and official Website.
6. Reader to the undersigned.



(Sunil Kumar Sharma)
Addl. Sessions Judge (West)
Officer In-charge (Computers)
Tis Hazari Courts, Delhi